NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 36/(MAH)/2016 M.A. No. 166/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Mr. Sudeep M. Shah

V/s.

M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 B. B. Paula Advocate
to Reco
2 S. R. Muralea Adv. for Petitioner dumant

colli

Swapan Lambbani

COMMON ORDER

T.C.P. No. 533/I&BC/NCLT/MB/MAH/2017

M.A. No. 166/2016 In T.C.P. No. 36/213,241-242/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- 2. By consent both the matters to be tagged together.
- 3. Adjourned to **15.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 11.01.2018

aah

Sd/-

M.K. SHRAWAT Member (Judicial)